

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.07.2022 (TUESDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1403 & 1583 of 2021 in Competition App. (AT) No. 06 of 2021	Uttarakhand Agriculture Produce Marketing Board Vs. Competition Commission of India & Ors.	Pooja Mahajan	Shama Nargis-R1 Zoheb Hossain Nisha Kaur Uberoi Adarsh Chamoli-R2
2.	Restoration Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investors Clinic Infratech Pvt. Ltd.	Davesh Bhatia	Alok Aggarwal Akanshka Sharma Simran Arora

For Admission (Fresh Cases)

3.	Competition App. (AT) No. 12 of 2022	Asianet Digital Network Pvt. Ltd. Vs. Competition Commission of India & Ors.	Avinash Amarnath	Shama Nargis Manu Chaturvedi-R1 Ruby S. Ahuja Sneha Jain-R2-R4
4.	Competition App. (AT) No. 23 of 2022	Rajendra Khare Vs. Information Systems Audit & Control Association, Inc [ISACA Inc]	Rajendra Khare	Rohan Arora Anuj Berry Anusha Ramesh Aryan Agrawal

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 744 of 2021	State Tax Officer Office of Assistant Commissioner of State Tax Vs. Vijay P Lulla & Anr.	Maulik Nanavati	Honey Satpal Pragati Tiwari-R1 V. Sivasubramanian-R2
6.	Comp. App. (AT) (Ins) No. 881 of 2021 & I.A. No. 2356 of 2021	Vidyadhar Sarfare Vs. Dr. Vilas Pandurang Sabale & Ors.	Shikhil Shiv Suri	Anmol Nehru Rohit Amit Sthalekar-R1-R4 Avinash R. Khanolkar-R5
7.	Comp. App. (AT) No. 71 of 2022	Gopal Saran Bhartia & Anr. Vs. ABM Developers Pvt. Ltd. & Ors.	Sandeep Bisht	

8.	Competition App. (AT) No. 19 of 2022	Samaleshwari Automobiles Vs. Tata Motors Ltd. & Anr.	Shakti K. Pattanaik	Gaurav Bansal-R2
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For Hearing

9.	Comp. App. (AT) (Ins) No. 708 of 2021	Prozon Intu Properties Ltd. Vs. Amit Gupta, Liquidator of Provogue (India) Ltd.	Dhiraj A. Philip	Sumant Batra Pooja Mahajan Avinash Amarnath Savar Mahajan-R1
10.	Comp. App. (AT) No. 257 of 2019 & I.A. No. 1944-1946 of 2021	Ajit Singh Bhandari & Ors. Vs. Bhandari Builders Pvt Ltd & Ors. With	K. Datta	Rahul Gupta
11.	Comp. App. (AT) No. 265 of 2019	Amrik Singh Bhandari & Anr. Vs. Ajit Singh Bhandari & Ors. With	Neeraj Kumar Gupta	Diggaj Pathak-R1 to R4
12.	Comp. App. (AT) No. 318 of 2019	Bhandari Construction & Developers Pvt Ltd & Anr. Vs. Ajit Singh Bhandari & Ors.	Surabhi Maheshwari	Neeraj Gupta-R7
13.	Comp. App. (AT) No. 02 of 2021 & I.A. No. 1256 of 2021	Narendra Kumar Bhoot Vs. Naval Kumar Bhoot & Ors.	Anuj Tiwari	Surjan Singh Shekhawat
14.	Competition App. (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	Aishwarya Gopalkrishnan, Neelambera Sandeepan	Samar Bansal-CCI M.M. Sharma-R2 K.K. Sharma-R-3
15.	Competition App. (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	Nitin Nair	Samar Bansal-CCI M.M. Sharma-R2 K.K. Sharma-R-3
16.	Competition App. (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	Ankita Chaudhary Rathi	Samar Bansal-CCI M.M. Sharma-R2 K.K. Sharma-R-

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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar